

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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## ORDER

NO: 692

DATED:- 20/9/2019

Sanction is hereby accorded to the allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Judges, under various detailed Heads for the current year 2019-20, as detailed below-

(Rs. In lacs)

S. No	Name of the Court.	001 Salary	006- Tele phone	007- O.E.	014- POL	2071- P&ORB (NPS)	364-Wages (Outsourcing)	023 Maintt. & Repairs	008 Elect. Charges
1	Pr. D&S Judge, Kargil.	---	0.10	0.20	---	---	0.21	---	0.20
2	Pr. D&S Judge, Bhandarwah.	---	---	---	---	---	---	0.20	---
3	Pr. D&S Judge, Srinagar.	---	---	0.30	---	---	---	---	---
4	Addl. D&S Judge, Doda.	---	0.10	0.20	0.20	---	0.21	---	0.30
5	Spl. Judge (Anti-corruption) Srinagar.	15.00	---	---	---	---	---	---	---
6	Addl. Distt. Judge (Bank Cases) Srinagar.	15.00	---	---	---	---	---	---	---
7	2 <sup>nd</sup> . Addl. D&S Judge, Jammu	10.00	---	0.15	0.15	0.15	---	---	---
8	C.J.M. Handwara.	0.90	---	---	---	---	---	---	---
9	C.J.M. Ramban.	---	---	---	---	---	0.21	---	---
10	Spl. Mob. Mag. Jammu.	10.00	---	---	0.15	0.15	---	---	---
11	P&T Magistrate, Jammu.	10.00	---	0.15	0.15	---	---	---	0.05
12	Sub Judge, Bijbehara.	15.00	---	---	0.15	0.30	---	---	---
13	Munsiff, Tral.	15.00	---	0.20	0.15	0.30	---	---	---
14	Munsiff, Pulwama.	---	---	---	---	---	---	---	0.50
15	Munsiff, Kupwara.	10.00	---	---	0.10	0.30	---	---	---
16	Munsiff, Tangdhar.	---	---	---	---	0.40	---	---	---
17	Munsiff, Kathua.	---	---	0.10	0.10	0.30	---	---	---
18	Munsiff, Thanamandi.	15.00	0.40	---	---	0.20	---	---	---
19	Munsiff, Thathri.	5.00	---	0.15	0.10	0.30	0.21	---	0.10
20	Munsiff, Gandoh.	10.00	---	---	---	0.30	0.21	---	---
21	Distt. Mob. Mag. (Tr) Doda.	---	---	0.20	0.20	---	---	0.25	---
22.	Addl. Munsiff, Samba.	10.00	---	0.15	0.15	0.20	---	---	---
23	Addl. Mob. Mag. Shopian.	---	---	---	---	0.30	---	---	---
24	Addl. Distt. Mag. Kathua.	2.00	---	---	---	0.15	---	---	---
25	Addl. Distt. Mag. Srinagar.	3.00	---	---	---	0.30	---	---	---

By Order.

*Ram Singh*  
(Ram Singh) 20/9

Joint Registrar(Acctts)

No: 16576-617/AC

Dated: 20/9/2019

Copy to the:-

- 1-3 Pr. D & S Judge, Kargil/Srinagar./Bhandarwah.
4. Addl. D&S Judge, Doda.
5. Spl. Judge (Anti-corruption) Srinagar.
6. Addl. Distt. Judge (Bank Cases) Srinagar.
7. 2<sup>nd</sup>. Addl. D&S Judge, Jammu.
- 8-9. C.J.M. Handwara./Ramban.
10. Spl. Mob. Mag. Jammu.
11. P&T Magistrate, Jammu.
- 13 Sub Judge, Bijbehara.
- 14-19. Munsiff, Tral/Pulwama/Tangdhar/Kathua/Thanamandi/Kupwara/Thathri/Gandoh.
- 20 Distt. Mob. Mag. (Tr) Doda.
21. Addl. Mob. Mag. Shopian.
22. Addl. Distt. Magistrate, Kathua/Srinagar..
23. Try Officer, Saddar Try. Srinagar.
- 24 Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 25-32 Treasury Officer, Kargil/Doda/Handwara/Tral/Pulwama/Tangdhar/Kathua/Thanamandi /Shopian/Kupwara/Thathri/Gandoh./Bhandarwah/Ramban./Bijbehara.
- 33 Order Book.
- 34 I/c NIC High Court, Srinagar for uploading on High Court website.

*Ram Singh*  
Joint Registrar(Acctts) 20/9